

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 23rd May, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 29/2018(CZ)	Bahuuddesiya Sahri evam Gramin Vikas Sanstan Vs State of M.P. & 2 Ors.	Mr. Aakash Ambedkar Adv.	
2.	Original Application No. 43/2018(CZ)	Yugal Kishore Sharma & Anr. Vs State of M.P. & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Appeal No. 12/2018(CZ)	Devi Singh Meena & Anr. Vs SEIAA & 6 Ors.	Mr. Saurabh Sharma, Adv.	
4.	Original Application No. 01/2019(CZ)	Gainta Parivar Vs State of Rajasthan & 2 Ors.	Mr. Yadvendra Yadav, Adv.	
5.	Original Application No. 03/2019(CZ)	Deepak Raghuvanshi Vs State of Madhya Pradesh & 5 Ors.	Mr. Dharamveer Sharma, Adv.	

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 23-05-2019 shall be adjourned to 22-07-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in